

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 411

IA/5128/ND/2022 IN IB/538/ND/2021

IN THE MATTER OF:

Union Bank Of India	...	Applicant
Versus		
Sh. Sanjay Lamba	...	Respondent

Under Section 95 (1).

Order delivered on 19.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent/PG : Adv. Milan Negi, Adv. Nikhil Jha.

For the RP : Adv. Prateek Khushwaha

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **15.05.2024**.

Sd/-
(Court Officer)